

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 13

COURT NO. : 1

23.09.2019

O.A./260/178/2014

HEMANT KUMAR DASH  
-V/S-  
D/O POST

ITEM NO:54

FOR APPLICANTS(S) Adv. : Mr. S. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and respondents.</p> <p>Ld. Counsel for the respondents submitted that the applicant has got the relief by the Department. Ld. Counsel for the applicant is also agreed to the submissions of Ld. Counsel for the respondents. . The OA is disposed of accordingly.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>